

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1084(KB)2020
IA(I.B.C)/1380(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SRI MUNISUVRATA AGRI INTERNATIONAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Aishwarya Kumar Awasthi, Adv.] For the Financial Creditor

Mr. Nirmalya Dasgupta, Adv.] For the Respondent in IA(I.B.C)/1380(KB)2024
Md. Atifuddin, Adv.]

Mr. D.N. Sharma, Adv.] For the Applicant in IA(I.B.C)/1380(KB)2024
Ms. Shreya Chaudhury, Adv.]

ORDER

1. Leaned Counsel for the parties present.
2. List this matter on **16th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**